

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/571/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RV STEELS AND POWER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1)	Kumar 121 Chappra Sandeep Kumar	Operational Creditor	

ORDER

Counsel for petitioner present and made his submissions. Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

bc